

**GOVERNMENT OF INDIA  
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**

**LOK SABHA  
STARRED QUESTION NO.63  
TO BE ANSWERED ON WEDNESDAY, THE 20<sup>TH</sup> DECEMBER, 2017**

**MPLADS**

**\*63. SHRI PRATAPRAO JADHAV:**

**Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:**

- (a) whether the funds under the Member of Parliament Local Area Development Scheme (MPLADS) can be used for medical relief and agriculture welfare scheme;**
- (b) if so, the details thereof including the process proposed to be adopted for the purpose;**
- (c) whether funds under MPLADS can also be utilized for treatment of poor people in Government or recognized hospitals;**
- (d) whether there is any proposal to amend the guidelines/policy of MPLADS in public interest; and**
- (e) if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATISTICS AND PROGRAMME IMPLEMENTATION  
[SHRI D.V. SADANANDA GOWDA]**

**(a) to (e): A statement is laid on the table of the House.**

**Statement referred to in reply to parts (a) to (e) of Lok Sabha Starred Question No. 63 for answer on 20.12.2017.**

**(a): No, Madam.**

**(b): Does not arise.**

**(c): No, Madam.**

**(d): At present, there is no proposal in this Ministry to amend Guidelines on MPLADS for utilizing MPLADS funds for medical treatment.**

**(e): The objective of the Members of Parliament Local Area Development Scheme (MPLADS) is to enable MPs to recommend works of developmental nature with emphasis on creation of durable community assets based on locally felt needs. Individual benefits and movable & non-durable assets (certain exemptions excepted) are generally not allowed under the scheme.**

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